

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

R.P.(C) No. 2225/2019 in SLP(C) No. 13600/2019

ALIGARH DEVELOPMENT AUTHORITY

Petitioner(s)

VERSUS

NATTHU SINGH & ORS.

Respondent(s)

IA No. 138380/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

IA No. 138376/2019 - EXEMPTION FROM FILING O.T.

IA No. 138382/2019 - ORAL HEARING)

Date : 02-12-2019 These matters were called on for hearing today.

For Petitioner(s)

Mr. Rajeev Kumar Dubey, Adv.  
Mr. Ashiwan Mishra, Adv.  
Mr. Kamlendra Mishra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Service is complete on respondent Nos.1 to 8 but none has  
entered appearance.

Registry to process the matter for listing before the  
Hon'ble Court, as per rules.

ANIL LAXMAN PANSARE  
Registrar